

NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP) IA 71 of 2020 in TP 64 of 2019 [TP 87 of 2016 (CP 5 of 2015)]

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2020

Name of the Company: Bhanu Pratap Singh Parihar & Ors
V/s
Healthy Business Pvt Ltd & Ors

Section: IA For Directions

ORDER

Learned Counsel Mr. Pavan S Godiawala appeared for one of the Applicants. No one appeared for the Respondents.

Matter to appear on 10.09.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 2nd day of July, 2020.

sen